

(b) if so, by when the proposal of the Ministry is to be implemented?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) The National Knowledge Commission recommended the setting up of a National Health Portal (NHP). This was considered by the Expenditure Finance Committee (EFC) in its meeting held on 05.05.2011 and decided, inter alia, to set up the NHP in pilot phase for two years. Necessary steps have been initiated to implement the decision.

Introduction of Naturopathy courses

†252. MISS. ANUSUIYA UIKEY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the action being taken by Government to conduct naturopathy courses and for registration and monitoring of naturopathy doctors;

(b) if so, the process for registration of naturopathy doctors, the number of doctors registered so far, and the details thereof;

(c) whether any type of policy regarding the registration of naturopathy doctors and such course has been prescribed so far; and

(d) whether Government would consider the same?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Central Government does not conduct Naturopathy courses and register/monitor naturopathy practitioners. However, the State Governments are conducting naturopathy courses and providing registration to the Naturopathy practitioners through the respective State Indian Medicine Board. As on 01.01.2010, there were 1,401 Naturopathy practitioners in the country.

(c) and (d) The Department has issued guidelines suggesting all the State/ UT Governments to enact comprehensive legislation for the regulation of Naturopathy, covering the registration of practitioners, the regulation of medical education and all related matters.

Healthcare indicators for Jharkhand

253. MS. MABEL REBELLO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

†Original notice of the question was received in Hindi.